Opening of Public Call Offices in Pithoragarh District in Uttar Pradesh

4236. SHRI HARISH RAWAT : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether proposals have been received by his Ministry for opening public Call Offices at various places in Pithoragarh District of Uttar Prades and if so, the names of the places for which these proposals have been received;

(b) the names of the places, out of them where Public Call Offices are likely to be set up during 1985-86;

(c) whether the remaining places are also likely to be benefited by the new liberal policy of opening Public Call Offices; and

(d) if so, the time by which Public Call Offices are likely to be opened at the remaining places ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir. Proposal for the opening of Long Distance Public Call Offices for the following villages in Pithoragarh District have been received.

	Name of Village	Sl. No.	Name of Village
1.	Dhumison	2.	Ghamson
3.	Funger	4.	Manpokhari
5.	Banlekh	6.	Chalthi
7.	Totanauma	8.	Chandlo k
9.	Hachela	10.	Ramradi

(b) Long Distance Public Call Offices are not planned at the above places for the year 1985-86.

(c) None of the above places is eligible for provision of Long Distance Public Call Office under the liberalized Policies.

(d) Does not arise.

Linking of Bageshwar Telephone Exchange in Uttar Pradesh with Haldwani Telephone Exchange

4237. SHRI HARISH RAWAT : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether he is aware of the fact that a proposal to link Bageshwar Telephone Exchange in Uttar Pradesh with Haldwani Telephone Exchange by a direct line was approved by the Department;

(b) if so, when this proposal was approved; and

(c) whether this telephone exchange has been linked direct with Haldwani Telephone Exchange ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) No, Sir. There is no proposal to link Bageshwar Telephone Exchange with Haldwani by a direct line, since the present level of trunk traffic does not justify the same.

(b) Question does not arise.

(c) No, Sir.

Construction of Master Drinking Water Scheme at Khairna, U. P.

4238. SHRI HARISH RAWAT : Will the Minister of DEFENCE be pleased to state :

(a) whether approval was accorded initially for the construction of a master drinking water scheme at a place known as Khairna in order to meet the drinking water requirement of Ranikhet Cantonment in Uttar Pradesh;

(b) if so, when this approval was accorded;

(c) whether necessary estimates have been prepared for the purpose ; and

(d) if not, the time by which the detailed estimates will be prepared and approved ?